

adu Veterinary and Animal Sciences University

TICE 'a'- Tender Notice No. 30/E.O/DB/Tender/2022-2023, dt. 27.10.2022

ice-Chancellor, Tamil Nadu Veterinary and Animal Sciences University 'a'- tenders (Lump sum) are invited by adu Veterinary and Animal Sciences University, Madhavaram Milk Colony, Chennai-61 online for item wise the eligible contractors for the following work.

Description of work	Approximate value of work (including GST @ 18%)	EMD (Rs)	Period of completion
(2)	(3)	(4)	(5)
Administrative Building and Farmers Hostel for Krishi Sasamuthiram Village in Kallakurichi District.	Rs. 282.77 Lakhs	1/41,400/- Including GST	Six months

down loading and uploading tender : From 07.11.2022 - 04:00 P.M. to 28.11.2022 - 10:00 A.M.
 f bid : 28.11.2022 upto 10.00 A.M.
 : 29.11.2022 at 11:00 A.M.
 : 25.11.2022 - 11:00 A.M.

please log on to : www.tanuvet.ac.in / <http://tenders.gov.in>. The bid forms and other details can be : <http://tenders.gov.in>. Subsequent corrigendum / addendum if any shall only be available in website

Sd/- 27.10.2022, ESTATE OFFICER, I/c., TANUVAS, CHENNAI

**IF THE ADDL. CHIEF ENGINEER M-3
 PERINTENDING ENGINEER (T) M-3
 BOARD: GOVT OF NCT OF DELHI
 K;-SECTOR-15: ROHINI: DELHI-89
 Id:- astenderingm3.djb@gmail.com
 PRESS NIT No. 70 (2022-23)
 Press Notice Tender**

Work	Amount put to Tender/ Estimated cost	EMD/ Tender Fee	Date of release of tender/ procurement solution/ I.D. No.	Last date /time of receipt of bid through e-procurement solution
a water main feeding line Phase-2 in AC-06 Rithala	Rs. 1,72,43,382/-	Ra. 3,44,800/- Ra. 1000/-	28.10.2022 2022 DJB_231580_1	14.11.2022 Upto 03:00 PM

seen at <https://govtprocurement.delhi.gov.in>.

Sd/-
 Dy. Superintending Engineer (T) M-3

: Wear Mask, Follow Physical Distancing, Maintain Hand Hygiene"

**BOARD: GOVT. OF N.C.T. OF DELHI
 IE ADDITIONAL CHIEF ENGINEER (M)-9
 ID. 4, SEC-20, DWARKA, NEW DELHI-110075.**

L.T. No. 50 (2022-23)/EE(T)M-9

	Amount Put to Tender	EMD (Rs.)	Date of release of tender in e-procurement solution	Last date / time receipt of tender through e-procurement solution
150 mm dia and 500 awat road and phrmi Machine in Najafgarh	Ra. 35,78,867/-	Ra. 71,800/-	27.10.2022	08.11.2022
1) Pipe line by P/L/J 110 dhala Khurd Village in 35(Ra-Invite)-1 L.2)	Ra. 37,18,198/-	Ra. 74,400/-	27.10.2022	08.11.2022

ons is available on DJR site <https://govtprocurement.delhi.gov.in>.

Sd/- (Satish Kumar)
 EXECUTIVE ENGINEER (T)M-9

**GOVERNMENT OF ASSAM
 THE CHIEF ENGINEER :: PWD BUILDING
 ASSAM :: GUWAHATI-3**

2/02

PRESS NOTICE

Building), Assam, on behalf of the Governor of Assam invites Bids for per Request for Proposal from qualified and experienced firms (criteria voiding "Project Management Consultancy Services" for the following

ne of Work	Approx. Value of the project	Approx. PMC Value
Establishment of Data Centre for "Guwahati"	Rs. 188.1525 Cr	Rs. 378.30 Lakh
truction of District Sports Stadium of Assam"	Rs. 44.0983 Cr	Rs. 88.19 Lakh

e-procurement portal website i.e. www.assamtenders.gov.in

ld shall be 180 days from the date of submission.

ered with the E-tendering system (ETS) of the Govt. of Assam. (website: n)

) (Building), Assam reserves the right to accept or reject any or all any reasons what so ever.

Chief Engineer, PWD (Bldg.)
 Assam, Chandmari, Guwahati-3

leading research institutes in india, invites application for its Ph.D. Programme. NCCS is at the forefront of Biological Research in diverse areas like Cell & Molecular biology, Structural Biology, Infectious Biology, Cancer Biology, Microbial Ecology etc. Candidates having strong motivation to pursue research in biology are encouraged to apply.

For detailed advertisement and eligibility criteria please refer our web site www.nccs.res.in. The last date for application is 06.12.2022.

Sd/-
 (DEAN, ACADEMICS)

MAHARASHTRA STATE ROAD DEVELOPMENT CORPORATION LTD.
 (A Govt. of Maharashtra undertaking)
 K.C. Marg, Near Bandra Reclamation Bus Depot, Bandra West, Mumbai - 400 050. Tel.:26517948, Fax: 26417893
MSRDC Website: www.msrdc.in e-Tender Portal: <https://mahatenders.gov.in>
 CIN No. U45200MH1996SGC101588

TENDER NOTICE

Leasing of land admeasuring 9763.53 sq mtrs along with built up structures at Village Sanjgaon, Tal-Khalapur, Dist. Raigad on Pune-Mumbai corridor along Yashwantrao Chawan Express Way (YCEW).

Online digitally signed offers are invited by MSRDC from interested parties for the above work for 30 years Lease Period.

- The offer document can be viewed / downloaded through e-tendering portal, <https://mahatenders.gov.in> from 31.10.2022 from 13.00 hrs to 14.11.2022 till 15.00 hrs.
- Interested parties may download the offer document on payment of Rs. 50,000/- + GST
- The offers shall be submitted along with Rs.3,10,00,000/- as the EMD in the form of Bank Guarantee.
- Guidelines to download the offer document and online submission of offers can be downloaded from website <https://mahatenders.gov.in>.
- The last date of submission is 14.11.2022 till 15.00 hrs.
- Right to accept or reject any or all the offers without assigning any reason whatsoever is reserved with MSRDC.

VC & MD

**FORM B
 PUBLIC ANNOUNCEMENT**
 [Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF UNITED INDIA SHOE CORPORATION PRIVATE LIMITED

PARTICULARS	DETAILS
1 NAME OF CORPORATE DEBTOR	UNITED INDIA SHOE CORPORATION PRIVATE LIMITED
2 Date of Incorporation of Corporate Debtor	21/11/2001
3 Authority under which Corporate Debtor is Incorporated/Registered	RoC-Chennai
4 Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U19201TN2001PTC048053
5 Address of the registered office & principal office (if any) of Corporate Debtor	Old No.4, New No.16, 2nd Floor, Sala Street, Choolai, Chennai - 600012
6 Date of closure of Insolvency Resolution Process	14/08/2019
7 Liquidation commencement date of Corporate Debtor	21/10/2022 [Order received on 27/10/2022]
8 Name & Registration Number of Insolvency Professional acting as Liquidator	KATHIRESAN NACHIMUTHU Regn. No: IBB/IPA-001/IP-P-01733/2019-2020/12795
9 Address and Email of the liquidator as registered with the Board	'RAJI' 3B1, 3rd Floor, Galey Palace, No.1L, Blackers Road, Mount Road, Chennai - 600002. Tamil Nadu Email: kathir.fca@outlook.com
10 Address and e-mail to be used for correspondence with the liquidator	'RAJI' 3B1, 3rd Floor, Galey Palace, No.1L, Blackers Road, Mount Road, Chennai - 600002. Tamil Nadu Email: kathir.fca@outlook.com
11 Last date for submission of Claims	28/11/2022

Notice is hereby given that the National Company Law Tribunal Special Bench - II, Chennai has ordered the commencement of liquidation of the United India Shoe Corporation Private Limited on 21/10/2022 [Order received on 27/10/2022]

The stakeholders of United India Shoe Corporation Private Limited are hereby called upon to submit their claims with proof on or before 28/11/2022 to the liquidator at the address mentioned against Item No.10

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means

Submission of false or misleading proof of claims shall attract penalties.

Date : 29.10.2022
 Place : Chennai

Sd/-
 KATHIRESAN NACHIMUTHU, Liquidator
 Registration No.: IBB/IPA-001/IP-P-01733/2019-2020/12795

Date : 29.10.2022 / Times of India / Chennai & Villon edition